

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 17/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/185/2016

NAME OF THE PETITIONER(S) : SIBI C. K. & 11 Others

NAME OF THE RESPONDENT(S) : M/s Vijaya Hospitality & Resorts Ltd & 7 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

1. V. Santhiya for  
V. MAHESH  
V. Santhiya  
COUNSEL FOR PETITIONER

V. Santhiya

ORDER

Ms V Santhiya, proxy counsel representing senior counsel for petitioners present. Counsel for respondents called but absent. No representation. Counsel for petitioners undertakes to inform the counsel for respondents regarding the next date of hearing. Put up on 01.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

Shariif Tariq

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

K. Anantha Padmanabha Swamy